

SLP(C)No. 11671 OF 2000
ITEM No.34

Court No. 7

SECTION IVA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.11671/2000

(From the judgement and order dated 16/02/1999 in RFA 391/91
of The HIGH COURT OF KARNATAKA AT BANGALORE)

F.M. DEVARU GANAPATI BHAT

Petitioner (s)

VERSUS

PRABHAKAR GANAPATHI BHAT

Respondent (s)

(With Appln(s). for c/delay in filing SLP and with prayer for
interim relief)

Date : 09/07/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.P. MISRA
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s) Mr. R.S. Hegde,Adv.
Mr. Somiran Sharma,Adv.
Mr. Sarvesh Bisaria,Adv.
Mr. P.P. Singh,Adv.

For Respondent (s)
Mr. S.N. Bhat,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J
.SP2

Delay condoned.
Leave granted. Hearing expedited.
Interim order to continue in the meantime.

.SP1

(Ganga Thakur)
P.S. to Registrar

(V.P. Tyagi)
Court Master